F. No. J-11017/3/2024-JUDICIAL
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi, Dated the 1st July, 2025

ORDER

The President is pleased to accept the resignation of **Ms. L. V. Aparna**, Central Government Counsel for High Court of Karnataka at Bengaluru, with effect from **23.06.2025**.

- 2. Consequently, the name of Ms. L. V. Aparna, Advocate figuring at serial number 36 in the List 'A' of this Department's Order No. J-11017/3/2021-Judicial dated 14.06.2021 to be read with Order No. J-11017/3/202-Judicial (3) dated 07.02.2024, stands omitted.
- 3. Hindi version of this order will follow.

(Madhab Charan Prusty) Sr. Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
- 2. PSO to Law Secretary/ all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
- 3. Branch Secretariat, Bangaluru.
- 4. Shri Kuloor Arvind Kamath, ASGI, High Court of Karnataka at Bengaluru.
- 5. The Registrar, High Court of Karnataka at Bengaluru.
- 6. Ms. L. V. Aparna, Advocate. with request to immediately return all the case files pertaining to Central Govt. Litigation with her to Branch Secretariat, Bangaluru.
- 7. LIMBS team, Legal Affairs.
- 8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
- 9. Hindi Section, Department of Legal Affairs, for translation of this order.
- 10. Office/spare copies.

(Kumar Gaurva) Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in